

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA Nos. 1135, 1136, 1139 of 2018**  
**in DFR No. 2742 of 2018**

**Dated: 23<sup>rd</sup> August, 2018**

**In the matter of :**

Clean Max Power Projects Private Limited & Ors.	.... Appellant(s)
Versus	
Bangalore Electricity Supply Company Limited & Ors.	.... Respondent(s)

**ORDER**

The Bench did not assemble today. Hence, list the matter on **07.09.2018.**

**PS/Court Master**

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